NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 72(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY:

Satish Kumar Pawa & Ors.

Vs.

M/s. Divine Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. DESIGNATION REPRESENTATION SIGNATU Petiti S- ALV 11 3. Mr. U.K CHAUDHARY, Sr. Adr Respondent Nos.
4. Ms. MANISHA CHAUDHARY, Adr 33, Yand 5

5. Mr. MANSUMYER SINGH, Adr

Order

Learned counsel for the petitioner requested for further time to file rejoinder. Let the rejoinder be filed within a week with a copy in advance to the counsel opposite.

List for arguments on 06.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

20.9.2016 (P.K. Sud)